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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER	:		
PETITION NUMBER	:	CP/477/ (IB)/CB/2017	
NAME OF THE PETITIONER(S)	:	SPEED SOLAR SOLUTIONS	
NAME OF THE RESPONDENT(S)	:	BORG ENERGY INDIA PVT LTD	
UNDER SECTION	:	9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016	
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. R. KRISHNAMURTHY

IRP

R. K. M. S.

ORDER

IRP in person is present. No representation for the operational creditor. Registry is directed to issue notice to the operational creditor and counsel who caused appearance on behalf of operational creditor in the Petition. Put up on 30.08.2017 at 10.30 A.M.

S. S. Vijayaraghavan
(S. Vijayaraghavan)
Member (Technical)
HV

(Ch. Md. Sharief Tariq)
Member (Judicial)